

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 107
(IB)-612(ND)/2020

IN THE MATTER OF:

RDC Concrete (India) Pvt. Ltd. ... Applicant/Petitioner

Vs

Lotus Greens Developers Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 05.02.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :Mr. Aarush Khanna, Advocate

ORDER

None for the Applicant. Learned Counsel for the Corporate Debtor Mr. Aarush Khanna states that the parties have amicably settled the matter and settlement agreement is executed between the parties on 01.02.2021.

List the matter on **19.03.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)